NATIONAL COMPANY LAW APPELLATE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 647 of 2020

IN THE MATTER OF:

Mrs. Nishaat Saleem ...Appellant Versus Skylark Ithaca Buyers Welfare Association ...Respondent **Present:** For Appellant: Mr. Arun Kathpalia and Mr. Shashikiran Shetty, Sr. Advocates with Mr. Mahesh Thakur and Mr. Samarth Sreedhar, Advocates. For Respondent: Mr. Virender Ganda, Sr. Advocate with Mr. Vipul Ganda, Mr. Vishal Ganda, Mr. Aman Choudhary and Ms. Anushka Sarker, Advocates for R-1. Mr. Rajnish Sinha and Ms. Shreya Kohli, Advocates with Ms. Bhuvaneshwari Ramanathan for RP. Mr. Abhishek Anand, Mr. Kunal Godhwani and Mr. Viren Sharma, Advocates for ICICI. Mr. Abhijeet Sinha, Mr. Malak M Bhatt and Ms. Neeha

With

Nagpal, Advocates for Xander (Intervenor).

Company Appeal (AT) (Insolvency) No. 682 of 2020 & I.A. No. 2327 of 2020

IN THE MATTER OF:

ICICI Bank Ltd.

Versus

Skylark Ithaca Buyers Welfare Association & Ors.

Cont'd..../

...Appellant

...Respondents

Present:
For Appellant:Mr. Abhishek Anand, Mr. Kunal Godhwani and Mr.
Viren Sharma, Advocates.For Respondents:Mr. Virender Ganda, Sr. Advocate with Mr. Vipul
Ganda, Mr. Vishal Ganda, Mr. Aman Choudhary and
Ms. Anushka Sarker, Advocates for R-1.Mr. Rajnish Sinha and Ms. Shreya Kohli, Advocates
with Ms. Bhuvaneshwari Ramanathan, RP for R-2.Mr. Gopal Jain, Sr. Advocate with Mr. Ashish Verma,
Mr. Farman Ali, Mr. Chandra Prakash and Mr.
Sudhanshu Prakash, Advocates for R-3.Mr. Abhijeet Sinha, Mr. Malak M Bhatt and Ms. Neeha
Nagpal, Advocates for Xander (Intervenor)

With

<u>Contempt Case (AT) No. 31 of 2020 in</u> Company Appeal (AT) (Insolvency) No. No. 647 & 682 of 2020

IN THE MATTER OF:

Ramanathan Bhuvaneshwari,	
Resolution Professional of Skylark Mansions Pvt. Ltd.	Applicant

Versus

Nishat Saleem & Anr.

...Contemnor /Respondent

Present:

For Appellant:	Mr. Rajnish Sinha and Ms. Shreya Kohli, Advocates with Ms. Bhuvaneshwari Ramanathan, RP.
For Respondent:	Mr. Shashikiran Shetty, Sr. Advocates with Mr. Mahesh Thakur, Advocate.
	Mr. Virender Ganda, Sr. Advocate with Mr. Vipul Ganda and Mr. Vishal Ganda, Advocates

Company Appeal (AT) (Insolvency) No. 647 of 2020, 682 of 2020 & Contempt Case (AT) No. 31 of 2020

<u>ORDER</u> (Through Virtual Mode)

11.02.2021: Due to paucity of time these appeals could not be taken up for further hearing today. Post these appeals for hearing on 17th February, 2021 at 12:00 Noon.

[Justice Bansi Lal Bhat] Acting Chairperson

[Dr. Ashok Kumar Mishra] Member (Technical)

> [Dr. Alok Srivastava] Member (Technical)

am/gc

Company Appeal (AT) (Insolvency) No. 647 of 2020, 682 of 2020 & Contempt Case (AT) No. 31 of 2020